GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 129 TO BE ANSWERED ON 9TH DECEMBER, 2025

IMPLEMENTATION OF PM-KISAN

*129. SMT. JUNE MALIAH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has made registration for farmer's ID mandatory for availing PM Kisan Samman Nidhi instalment (PM-KISAN), if so, the details thereof;
- (b) the total number of farmers who have not registered themselves for the farmer's ID, Statewise; and
- (c) whether the Government has planned any alternative methods for those farmers who are unable to get farmer's ID due to procedural errors such as difference of name in different documents, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A statement is laid on the table of the House.

STATEMENT MADE IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 129 REGARDING IMPLEMENTATION OF PM-KISAN RAISED BY SMT. JUNE MALIAH, MP DUE FOR REPLY ON 9TH DECEMBER, 2025

(a): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the Scheme. The Farmer ID has been made mandatory for only new registrations under PM-KISAN in 14 States where farmer registry work has been commenced. In states where the farmer registry work has not yet started, farmers can register without Farmer ID.

- (b): The farmer registration process has started in 14 states; the state-wise data of farmers in these states who have not yet registered for Farmer's ID is given at Annexure.
- (c): To ensure that no eligible farmer left out from Farmer ID, the Government has enabled multiple farmer registration modes, including self-registration through mobile and web applications. Farmers can also generate their farmer IDs by availing the services of Farmers Producer Organisations (FPOs), Krishi Sakhis, Common Service Centres (CSCs) and state government institutions. Additionally, a grievance mechanism is in place through which farmers can register their issues related to land or name mismatch which enables them to register for Farmer ID. Systems to create Farmer IDs of successor farmers in case of out dated land records and for those farmers that have community based land ownership are in place.

Annexure

State-wise details of Farmer ID generated against the target as on 04.12.2025

| # | State | Target for Farmers ID | Farmers With Farmer ID | Farmers Whose Farmer ID is Not Generated |
|----|----------------|--------------------------|---------------------------|--|
| 1 | Andhra Pradesh | 60,02,607 | 45,33,797 | 14,68,810 |
| 2 | Assam | 24,87,399 | 10,15,920 | 14,71,479 |
| 3 | Bihar | 86,36,562 | 5,61,543 | 80,75,019 |
| 4 | Chhattisgarh | 40,08,908 | 32,00,076 | 8,08,832 |
| 5 | Gujarat | 66,21,097 | 58,07,051 | 8,14,046 |
| 6 | Karnataka | 59,13,902 | 45,14,772 | 13,99,130 |
| 7 | Kerala | 38,01,577 | 22,52,952 | 15,48,625 |
| 8 | Madhya Pradesh | 95,18,752 | 94,37,854 | 80,898 |
| 9 | Maharashtra | 1,19,11,984 | 1,27,36,891 | _ |
| 10 | Odisha | 44,38,559 | 12,24,568 | 32,13,991 |
| 11 | Rajasthan | 90,19,695 | 80,06,447 | 10,13,248 |
| 12 | Tamil Nadu | 46,76,080 | 32,75,992 | 14,00,088 |
| 13 | Telangana | 39,77,791 | 32,07,193 | 7,70,598 |
| 14 | Uttar Pradesh | 2,88,70,495 | 1,69,89,132 | 1,18,81,363 |
| | Total | 10,98,85,408 | 7,67,64,188 | 3,39,46,127 |
